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CENTRAL ADMINISTRATIVE TRIBUNAL,
JABALPUR BENCH,
JABALPUR

Original Application No. 589 of 2006

Jabalpur, this the 23rd day of August, 2006

Hon'ble Shri A.K. Gaur, Judicial Member

Smt. J.K. Mitra,
W/o. Shri B.K. Mitra,
Aged about 59 years,
R/o. H-190/c, Rajakheda,
Shanti Vihar Colony,
Makronia, Distt. Sagar, M.P. Applicant

(By Advocate – Shri Manoj Chandurkar)

V E R S U S

Union of India through its:

1. Secretary, Ministry of Post & Telegraph, New Delhi-110001.
2. Chief Post Master General, M.P. Circle, Bhopal, M.P.
3. Senior Supt. Of Post, Sagar Division, Sagar, M.P. Respondents

(By Advocate – Shri S.K. Mishra)

O R D E R (Oral)

Heard Shri S.K. Mishra, learned Additional Central Government Standing counsel, appearing for the respondents and Shri Manoj Chandurkar, learned counsel for the applicant.

2. By the instant Original Application the applicant is aggrieved by the transfer order dated 22nd June, 2006 whereby she has been transferred from Sagar to Damoh.

M/

3. The learned counsel for the respondents has contended that the transfer is an incident of service and an employee can be transferred in administrative exigency from one place to another. The Tribunal can interfere in the orders of transfer only in three situations i.e. i) malafides ii) violation of statutory rules and iii) when the order has been passed by an incompetent authority.

4. In the present case, I do not find any such ground and in my considered view the Original Application is liable to be dismissed in limine. However a direction is issued to the respondent No. 2 to consider and decide the representation of the applicant at Annexure A-3 by a reasoned and speaking order within a period of three weeks from today. A copy of this order as well as the copy of the OA be given to Shri S.K. Mishra, Additional Central Government Standing counsel, appearing in this case.

A.K. Gaur
 (A.K. Gaur)
 Judicial Member

“SA” फूलकंज सं. ओ/न्या.....जलपुर, दि.....
 पत्रिलिपि अव्योगिता:-

- (1) समिति, उच्च व्यावालाद वार एसोसिएशन, जलपुर
- (2) आवेदक श्री/श्रीमती/द्वाराके घाउंसल
- (3) एस्यरी श्री/श्रीमती/द्वाराके काउंसल
- (4) व्यावाल, ओप्रा, जलपुर न्यायालयीत
 सूचना एवं आवश्यक कार्यवाही हेतु

*Manoj Chaturvedi
 A2V2B3*
*S.K. Mishra
 A2V2B3*

J. R. Mehta
 उपराज्यमार्ग
 24.8.06.

*Issued
 on 24/8/06
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